

[Shri Sutendra Pal Singh]

med by the masses of Sikkim, Finally with the complete break down of law and order all over Sikkim, the Chogyal wrote to use on the 8th of April requesting us to take over the Administration of the whole of Sikkim. He also asked us for the services of a senior officer of the Government of India to be appointed as Head of Sikkim's Administration. Simultaneously, there were repeated demands from the popular leaders and the large masses of Sikkim for the Government of India to take over the Administration of the State. In response, therefore, to the request of the Chogyal and the demand of the people of Sikkim, the Government of India have taken over the Administration of the State and have also deputed a senior Officer to function as Head of Sikkim's Administration.

The popular and elected leaders of all the parties in Sikkim had also asked us to ensure the stability, security and integrity of Sikkim. They have welcomed our acceptance of the responsibility of maintaining law and order and running the Administration of Sikkim.

We will now make every effort to ensure that the interests of the people of Sikkim are secured and safeguarded and that Sikkim marches on the road to political stability and economic prosperity.

SHRI S. M. BENERJEE (Kanpur) : Mr. Bajpai, the Indian Political Officer, who has taken over the administration, has said this. This is what the newspaper report says :

"We intend to assist the Durbar also for a long-term solution of other problems...."

MR. SPEAKER : Not now. If you want a debate, we can consider it.

SHRI S. M. BENERJEE: The people have revolted against the Durbar. In the name of democracy, in the name of

socialism to which we are committed I would request them not to help the Durbar but to help the people to have their one-man-one vote Constitution.

SHRI SAMAR GUHA (Contai) : This issue is very delicate. It has taken such a turn that the Chogyal and the people of Sikkim have requested the Government of India to take over the administration. The situation is changing from hour to hour. Sikkim is placed in a strategic area. We have got our commitment. We should, therefore, get some opportunity to speak on that.

MR. SPEAKER: I have no objection. We shall have some time.

डा० लक्ष्मीनारायण पांडेय (मंबसीर):  
अध्यक्ष महोदय, भारत सरकार ने सिक्किम में जो कुछ किया है, उस के औचित्य को प्रतिपादित करने के लिए यहाँ पर चर्चा होनी चाहिए।

MR. SPEAKER : I quite agree.

12.52 hrs.

#### DELHI SALES TAX BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : I beg to move for leave to introduce a Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union territory of Delhi.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to consolidate and amend law relating to the levy of tax on sale of goods in the Union territory of Delhi."

*The motion was adopted.*

SHRI K. R. GANESH : Sir, I introduce the Bill.

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†Introduced with the recommendation of the President.